

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1386/2002

New Delhi this the 5th day of September, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampli, Member(A)

Sh. R.S. Gupta,
S/o late Sh. K.L. Gupta,
R/o C-445, Sector-19
Noida, UP presently at
New Delhi. ... Applicant

(Applicant in person)

Versus

1. Union of India through
Secretary,
Ministry of Health & Family
Welfare, Nirman Bhawan,
New Delhi-1.
2. Director General of Health
Services, Nirman Bhawan,
New Delhi-1.
3. Medical Superintendent,
Dr. Ram Manohar Lohia Hospital,
New Delhi.
4. Deputy Director(Admn.)
Dr. Ram Manohar Lohia Hospital,
New Delhi-1.
5. Secretary, Expenditure,
Ministry of Finance,
South Block,
New Delhi. Respondents

(through Sh. N.K. Aggarwal, Advocate)

Order (oral)
By Dr. A. Vedavalli, Member(J)

Applicant seeks permission to withdraw
this OA. Permission granted. OA is dismissed as
withdrawn.

(Govindan S. Tampli)
Member (A)

(Dr. A. Vedavalli)
Member (J)

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